

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
Snehdaxa Infrastructure Private Limited**

1	Name Of Corporate Debtor	M/s Snehdaxa Infrastructure Private Limited
2	Date Of Incorporation Of Corporate Debtor	08.06.2010
3	Authority Under Which Corporate Debtor Is Incorporated/ Registered	Registrar of the Companies- Ahmedabad (Guj)
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U45201GJ2010PTC061039
5	Address Of The Registered Office And Principal Office (if Any) Of Corporate Debtor	206, Janki Residency, Near Canal Naroda Ahmedabad Ahmedabad GJ 382330 IN
6	Date Of Closure Of Insolvency Resolution Process	03.11.2019 (180 Days from the CIRP commencement date + 90 Days Extension in CIRP Period)
7	Liquidation Commencement Date Of Corporate Debtor	11.12.2019 (Hon'ble NCLT, Ahmedabad Bench passed order in IA No: 768 of 2019 in CP (IB) No: 506/NCLT/AHM/2018. Order received by Liquidator is on 25.12.2019)
8	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name : Parag Sheth Address : 404, Sachet- II, Opp. GLS University, Maradia Plaza Lane, C G Road, Ahmedabad 380006 Email : irp.sipl@gmail.com / pksheth@hotmail.com Telephone : 079-26465010 Registration No : IBBI/IPA-002/IP-N00142/2017-18/10381
9	Last Date For Submission Of Claims	24.01.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench. has ordered the commencement of Liquidation of the Snehdaxa Infrastructure Private Limited on 11.12.2019. Copy of the order was received on 25.12.2019 by Liquidator from Hon'ble NCLT, Ahmedabad Bench.

The stakeholders of M/s Snehdaxa Infrastructure Private Limited are hereby called upon to submit a proof of their claims, on or before 24.01.2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Parag Sheth

Parag Sheth

Liquidator of M/s Snehdaxa Infrastructure Private Limited

Reg. No : IBBI/IPA-002/IP-N00142/2017-18/10381



Date : 25/12/2019

Place: Ahmedabad